

DIVISION BENCH
COURT - II

S-20

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/156(KB)2013
IA(COMPANIES.ACT)/72(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	PAWAN KR. SHADIJA & ORS VS AKRUTI TREXIM PVT LTD & ORS
UNDER SECTION	SEC 425

Appearance (via video conferencing/physically)

Mr.Nirmalya Dasgupta, Adv.] For the Respondents
Mr. Jitendra Patnaik, Adv.

ORDER

1. Ld. Counsel for the respondent present.
2. List the matter on **10.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**